

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

215

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24-12-2021 AT 10:30 A.M THROUGH  
VIDEO CONFERENCING:

PRESENT: JUSTICE (RETD.) SMT. S. RAMATHILAGAM, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL))

APPLICATION NUMBER :  
PETITION NUMBER : CP(IB)/104(CHE)/2021  
NAME OF THE PETITIONER : Delhivery Pvt Ltd  
NAME OF THE RESPONDENTS : TVS Supply chain solutions Ltd  
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

(215)

CP(IB)/104(CHE)/2021

**ORDER**

Ld. Counsel Mr. Pushkar for the Petitioner is present. Counsel for the Respondent is represented by Ld. Counsel Mr. Avinash Krishnan Ravi.

Both the counsels represent that they have settled the matter and the Memo of Compromise dated 10.12.2021 has been filed on 23.12.2021 in S.R. No.6173.

The Memo of Compromise is taken on record.

Accordingly, this CP(IB)/104(CHE)/2021 stands **dismissed as settled**.

-Sd-

**B. ANIL KUMAR**  
MEMBER (TECHNICAL)

-Sd-

**Justice (Retd.) S. RAMATHILAGAM**  
MEMBER (JUDICIAL)

vs